

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. (IB)-520(MB)/2017

CORAM : Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **24.04.2018**.

NAME OF THE PARTIES : Steelfab Scaffoldings & Engineering Pvt. Ltd.
V/s.
DKP Engineers & Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B Code, 2016.

ORDER

1. The Learned Representative for Petitioner is present.
2. By the Order of the Bench adjourned to **04.06.2018**.

sd/-

M.K. SHRAWAT
Member (Judicial)

Date :24.04.2018
Gajanan